

on external Capital Account at Rs. 11976 crores at 1979-80 prices. Of the total, net aid is estimated at Rs. 5889 crores, other borrowings including commercial borrowings and other capital inflows at Rs. 5087 crores and drawal on foreign exchange reserves of Rs. 1000 crores.

Foreign assistance comes from various sources. The projects are selected on merit. In the nature of things it is, therefore, not possible to list out the projects which may eventually get assisted from abroad during the Sixth Five Year Plan.

Developmental projects of Orissa awaiting clearance from planning commission

8366. SHRI ARJUN SETHI: Will the Minister of PLANNING be pleased to state:

(a) the names of the developmental projects of Orissa awaiting clearance from the Planning Commission for which the State Government have been pressing for implementation during the Sixth Plan period;

(b) the total amount these projects require for their completion; and

(c) how soon the Planning Commission is likely to give clearance for their implementation for the economic development of the State?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) to (c) In the Sixth Plan 1980-85 of Orissa, only one major Irrigation Scheme, namely, Samakoi Irrigation Scheme is pending clearance of Planning Commission, the cost of which is estimated at Rs. 26.35 crores. Before its acceptance is considered in Planning Commission, it has to be cleared from the environmental angle by the Union Department of Environment.

Pilot projects under special component plan in Sixth Plan

8367. SHRI ARJUN SETHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of pilot projects envisaged under Special Component Plan of the Sixth Five Year Plan, 1980-85 with names thereof for the State of Orissa;

(b) the amount envisaged under this Plan to be spent during the period; and

(c) the details of projects on which the amount is to be spent for the increase in the per capita income of such people?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c) According to the concept of the Special Component Plan for the Scheduled Castes, schemes/programmes relevant to the development of the Scheduled Castes in each sector of the State Plan/Central Plan should be identified and formulated, the planned flow of benefits to the Scheduled Castes quantified and outlays earmarked. Thus, in the case of States, their Special Component Plans which are part of their respective State Plans, do not compromise projects and programmes only for the Scheduled Castes, rather they represent the flow to the Scheduled Castes from programmes and schemes in the State Plans. It would, therefore, not be quite appropriate to consider the Special Component Plan as comprising pilot projects for the Scheduled Castes. Like other States, Government of Orissa have also formulated a draft Special Component Plan for Sixth Five Year Plan period 1980-85. This is to be discussed and finalised very shortly in the Planning Commission. One of the programmes relevant with reference to the increase in per capita income of the Scheduled Castes is the scheme for the Economic Rehabilitation of Rural